

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 30/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 11th July, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Seetu Kohli Concepts Pvt. Ltd., H-5/5, Haveli Ambawatta One, Kalkadas Marg, Near Qutub Minar, Mehraulli, New Delhi-110030 and 9 others.	F. No. DRI/MZU/PRU/Int-181/2018 dated 01.05.2019 read with corrigendum dated 26.06.2019.	Principal Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi. Principal Commissioner of Customs (Preventive), New Custom House, New Delhi. Principal Commissioner of Customs (III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai. Commissioner of Customs, Inland Container Depot-Patparganj, New Delhi. Additional Commissioner of Customs, O/o Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad. Additional Commissioner of Customs, O/o Principal Commissioner of Customs (Port), Custom House, Kolkata. Additional Commissioner of Customs, O/o Principal Commissioner of Customs (Airport & Admin.), Custom House, Kolkata. Additional Commissioner of Customs, O/o Commissioner of Customs (Chennai-II), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

			Commissioner of Customs, C. R. Building, Queens' Road, Bengaluru.	
			Additional Commissioner of Customs, O/o Commissioner of Customs, Chennai-I (Airport), New Custom House, Meenambakkam, Chennai.	
			Additional Commissioner of Customs, O/o Principal Commissioner of Customs(III) (Import), Air Cargo Complex, Sahar, Andheri (East), Mumbai.	
			Assistant/Deputy Commissioner of Customs, O/o Principal Commissioner of Customs, L. B. Stadium Road, Basheerbagh, Hyderabad.	
			Assistant/Deputy Commissioner of Customs, O/o Principal Commissioner of Customs, Airport & Air Cargo Complex, Devanhalli, Bengaluru.	
			Assistant/Deputy Commissioner of Customs, O/o Commissioner of Customs, Inland Container Depot-Patparganj, Delhi	
2.	M/s Watrana Traction Pvt. Ltd., B-101, Gujranwala Town, Part-I, Delhi-110009 and others.	F. No. DRI/BZU/ S- IV/Enq-10 (Int-5)/2017 dated 31.05.2019. (SCN No. 31/2019 DRI BZU)	Joint/Additional Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.	Joint/Additional Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi.
			Joint/Additional Commissioner of Customs, Inland Container Depot-Patparganj & other ICDs, Delhi.	
			Joint/Additional Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.	

[F. No. DRI/HQ-CI/50D/CAA-25/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/ Additional Director General, DRI-Bengaluru and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*